

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PRADIP Y. LADEKAR

Civil Appeal No(s). 2171/2024

JAGAN LAL & ORS.

Appellant(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 06-05-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Mahesh Kumar, Adv.
Mr. Sarvam Ritam Khare, AOR

For Respondent(s)

Mr. Praveen Swarup, AOR
Mr. R.k. Singh, Adv.
Ms. Payal Swarup, Adv.
Mr. Devesh Maurya, Adv.
Mr. Ameet Siingh, Adv.
Mr. Ravi Kumar, Adv.
Ms. Nidhi Raj, Adv.
Ms. Pratishtha Majumdar, Adv.
Ms. Gargi Mishra, Adv.

Mr. Diwakar Sharma, Adv.
Mr. S. N. Terdal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete in respect of all the respondents.

Mr. Diwakar Sharma, Ld. Advocate appearing for Mr. S. N. Terdal, Ld. AOR seeks for time to file vakalatnama and counter affidavit on behalf of respondent no.2. Four weeks time, is granted for the said purpose.

After the expiry of said period, matter shall be processed for listing before the Hon'ble Court as per rules.

PRADIP Y. LADEKAR
Registrar